

S.O (Est)

सेवा में,

अवर सचिव,

बिहार विधान सभा सचिवालय, पटना।

विषय:- चल-अचल संपत्ति तथा दायित्वों की विवरणी।

महाशय,

सभा सचिवालय के ज्ञापांक-345, दिनांक:- 06.02.2025 के आलोक में
चल-अचल संपत्ति तथा दायित्वों की विवरणी संलग्न है।

विश्वासभाजन

राकेश कुमार सिंह

(राकेश कुमार सिंह) 06.02.2025

सहायक प्रशाखा पदाधिकारी,

बिहार विधान सभा सचिवालय, पटना।

राकेश कुमार सिंह
06.02.2025

1733
13/2/25

Declaration of Assets and Liabilities

Year 2025

I, **RAKESH KUMAR SINGH** son/daughter/wife of **Sri Birendra Nath Singh** aged 47 Years (approx), belonging to **Administrative Cadre** and presently working as **Assistant Section Officer**, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) (Sweta Patel)	Dependant-1 (Son-Sidharth Patel)	Dependant-2 (Son-Shashwat Patel)	Dependant-3 (Father-Birendra Nath Singh)
(i)	Cash	Rs. 37,000/-	Rs. 5000/-	×	×	5,000/-
(ii)	Deposits in Banks, Financial Institutions. And Non-Banking Financial Companies	Rs. 80,000/- in SBI	Rs. 4,000/- in CBI	×	×	Rs. 4,500/- in PNB
(iii)	Bonds, Debentures and shares in Companies	×	×	×	×	×
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	<u>LIC Policies</u> 1. Rs. 1717/- Qtr. 2. Rs. 12,783/- HY	×	×	×	×
(v)	Motor Vehicles (details of make, etc.)	Alto VXI Maruti Suzuki BR01ET-3168	×	×	×	×
(vi)	Jewellery (give details of weight and value)	10 gm. gold Jewellery Rs. 80,000/-	50 gm. gold jewellery Rs. 4,00,000/- 250 gm. Silver jewellery Rs. 30,000/-	×	×	×
(vii)	Other assets, such as values of claims / interests	Home appliances Rs. 1,75,000/-	×	×	×	×

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s) (Sweta Patel)	Dependant-1 (Son-Sidharth Patel)	Dependant-2 (Son-Shashwat Patel)	Dependant-3 (Father-Birendra Nath Singh)
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1 acre 34.75 decimal (Ancestral)	x	x	x	1 Acre
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Phulwarisharif, Patna Khata No.-55, Area-1.64625 decimal	Phulwarisharif, Patna Khata No.-55, Area-1.5625 decimal	x	x	x
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Residential house at Bhabhua, District-Kaimur, measuring area 2.5 decimal	x	x	x	x
(v)	Other (such as interest in property)	x	x	x	x	x

(2) -I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on date
(a)	(i) Loans from Banks	I. Personal Loan from YES Bank	Rs. 4,00,000/-
	(ii) Loans from financial institutions	x	x
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	x	x
	(b) dues to departments dealing with supply of water	x	x
	(c) dues to departments dealing with supply of electricity	x	x

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	(d) dues to departments dealing with telephones	x	x
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	x	x
	(f) Other dues, if any	x	x
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 84,139/- AY 2024-25 PAN-DDYPS6315C	x
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	x	x
	(iii) Sales Tax [Only in case of proprietary business]	x	x
	(iv) Property Tax	x	x

C Personal Detail

GPF/CPF/PRAN No.

:-

PTS/BLA-1272

Gender

:-

M

(M/F)

Date of Birth

:-

2

2

0

1

1

9

7

7

(DD/MM/YYYY)

Class/Group

:-

B

(A/B/C)

Cadre

:-

ADMINISTRATIVE

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

KAIMUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Rakesh Kumar Singh

Name of Employee: **Rakesh Kumar Singh**

Place: Patna

Designation: Assistant Section Officer

Date: 18/02/2025

Department: Bihar Legislative Assembly

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Rakesh Kumar Singh